Name of the corporate debtor: Future Enterprise Limited; Date of commencement of CIRP: 27/02/2023; List of creditors as on: 21/03/2023 List of operational creditors (Government dues)

s of claim received Amount of	s of claim received Details of cl Amount Amount of Nature of	s of claim received Amount Amount of	s of claim received Amount of Nature of Whether % of voting	Details of Claimant	No. Department Government Di	ē	1 State Tax Department Government Of 21/03/2023 Maharashtra.	
Amount of claim admitted	Amount of Nature of claim claim admitted	Amount of Nature of Whether % of vo claim claim related share ir admitted party? applical	Amount of Nature of Whether % of voting contingent claim related share in CoC, if claim admitted party? applicable		Date of receipt	-		
nt of	Details of cl nt of Nature of claim	Details of claim admitted nt of Nature of Whether % of vo claim related share ir party? applical	Details of claim admitted Amount of nt of Nature of Whether % of voting contingent related share in CoC, if claim party? applicable	n received			4,62,46,054	4,62,46,054 2,93,48,486
	s of cl	s of claim admitted e of Whether % of vo related share ir party? applical	s of claim admitted e of Whether % of voting contingent related share in CoC, if claim applicable party? applicable	Deta	nt of ed		NIL Operational Creditor	
Amount of Amount of of voting contingent any mutual dues, that pplicable after the character of the characte	int of Amount of any mutual dues, that may be set-	· I		Amount of	claim under verification		4,62,46,054	4,62,46,054 2,93,48,486
Amount of Amount of of voting contingent any mutual dues, that pplicable may be set-	int of Amount of any mutual dues, that may be set-		Amount of claim under verification	Amount of	claim not admitted		Z	1 1
Amount of Amount of Amount of of voting contingent any mutual claim under claim not dues, that verification admitted policable off	Int of Amount of Amount of Igent any mutual claim under claim not dues, that verification admitted may be set-	Amount of claim under claim not verification admitted	Amount of Amount of claim under claim not verification admitted	(Amount in ₹) Remarks, if	any		NIL	NIL NIL

1. The aforesaid list includes the claims received by the IRP till March 21, 2023 either through online/ e-mail and / or physically.

2. Claim of State Tax Departments/ GST are under verification as as operational creditors (Government dues) claim, subject to verification from the corporate debtor.

Future Enterprises Limited (under CIRP) Jitender Kothari THAOLER KOTH 10065 JONAL NO. 1881/194-001/19-

Interim Resolution Professional of

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023